

(2024) 04 MAN CK 0005

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 406 Of 2023

R S Ngaranchui & Ors.

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: April 1, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: L. Shashibhushan, K. Kamei, M. Devananda, Jyotsana

Judgement

Ahanthem Bimol Singh, J

Mr. L. Shashibhushan, learned senior counsel assisted by Ms. K. Kamei, learned counsel appeared for the petitioners and Mr. M. Devananda, learned Addl. AG assisted by Mr. Jyotsana, learned counsel appeared for the respondents.

On the joint prayer made by the counsel appearing for the parties, list this case again on 10-04-2024.